

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01056/2019**

**DATED THIS THE 24<sup>TH</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Shri Tilak D.N.,  
S/o Nagendraiah D.K.,  
Aged about 26 years,  
Working as GDS MD,  
Yelahanka SO,  
Bengaluru – 560 064.  
Residing at: 505, 3<sup>rd</sup> Cross,  
Weavers Colony, Gottigere,  
Bangalore – 560 083.

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,  
Represented by its Secretary,  
Department of Post,  
Dak Bhavan, New Delhi – 110 001.

2. Chief Post Master General,  
Karnataka Circle,  
Bangalore – 560 001.

3. Post Master General, HQ  
Bengaluru Region,  
Bengaluru – 560 001.

4. Senior Superintendent of Post Offices,  
Bengaluru East Division,  
Bengaluru – 560 025.

.....Respondents

(By Shri S. Sugumaran, ACGSC)

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/